



**Central Administrative Tribunal
Principal Bench**

OA No. 1006/2017

New Delhi, this the 12th day of February, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Vikas Tanwar, age 37 years
S/o Late Ranvir Singh
H.No. 1949 (GF), Aravali Vihar
Sainik Colony, Sector 49, Faridabad
(LDC, Gr-C (Non Gaz) Posted at New Delhi
-Now under suspension)
Min. of Health & F.W/Medical Council of India

(None)

...Applicant

Versus

Union of India
Through

1. The Secretary
Ministry of Health & F.W, Nirman Bhawan, New Delhi- 110001.
2. The Secretary (I/C)
Medical Council of India
Pocket 14, Sector 8, Dwarka Phase-I, New Delhi – 110077.
3. Dy. Secretary (Admn.)
Medical Council of India
Pocket 14, Sector 8, Dwarka Phase-I, New Delhi – 110077.
4. The Director
Central Bureau of Investigation
CGO Complex, Lodi Road, New Delhi.

..... Respondents

(By Advocate : Ms. Arunima Pal, Tarun Verma and Mr. G. Singh Dev for R-2 & 3)

ORDER (ORAL)

Mr. S.N. Terdal :

None for the applicant. This OA has been filed challenging the suspension order dated 27.03.2014 and extension of suspension orders dated 16.06.2014, 18.09.2014, 15.12.2014, 16.03.2015, 11.06.2015,



17.06.2015, 10.09.2015, 09.12.2015, 07.03.2016, 01.06.2016,
07.09.2016, 08.12.2016 and 08.03.2017.

2. Today, the counsel for the respondents has produced an order dated 13.09.2019 by which after enquiry, the applicant has been compulsorily retired. In view of the same, this OA has become infructuous. Hence, the OA is dismissed as having become infructuous.

(Mohd.Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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